## 4-9 3

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.53/BB/ 17	H	For Clarification	230/232	Spectrum Infotech Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	SAMARTH SHREEDHAR	24 /	1 011 01
	9900840996	&pplicant	14/36

Counsel for petitioner is present. The matter is listed today for clarification. Counsel is directed to file the certificate of Chartered Accountnat certifying the list of creditors.

List it on 04.10.2017.

MEMBER (J)

MEMBER (T)